IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

Appeal No.190/2017

In the matter of:

Anupam Graphics (P) Limited

.. PETITIONER

SECTION:

Under Section 252

Order delivered on 13.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/Op. Creditor

: Mr. Anchal Mittal, PCS

For the Respondent/Corporate Debtor

For the Intervener

 -: Ms. Lakshmi Gurung, Standing Counsel along With Mr. Omkar Singh, Income tax Deptt. Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Company Prosecutor as well as Ld. Standing Counsel for the Income tax

Department are also present.

Order is reserved.

(R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit 13.2.2018